

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.31
C.P. (IB) No.82/BB/2023

IN THE MATTER OF:

M/s. Avolin Software India Private Limited ... Petitioner
Vs
ROC ... Respondent

Order under Section 59 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Bhavana J Chakragiri

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. **Order Reserved.**

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)